

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 20.08.2020.

NOTIFICATION

Sitting arrangement for limited functioning of courts as notified under Notification No.294/2020 dated 13.08.2020 made in respect of the following Judicial officers stand cancelled since the officers are proceeding on Leave, detailed below;

Sl. No.	Name and Designation of the Judicial Officers	Date of sitting	Incharge
1	Sri Ashok R.H., I Addl. Civil Judge and C/c. of Prl. Civil Judge, Bengaluru Rural District, Bengaluru	21.08.2020	III Addl. Civil Judge Bengaluru Rural District, Bengaluru.
2	Smt. Chinmayee R.H., Addl. Civil Judge & JMFC, Nelamangala	21.08.2020.	Prl. Civil Judge & JMFC, Nelamangala.



(VENKATESH NAIK T.)
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Prl. District & Sessions Judge
Bangalore Rural District
Bangalore

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ADMINISTRATIVE

Copy forwarded through e-mail :

1. The Prl./I Addl./ III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.
2. The Prl./ Addl. Civil Judge & JMFC, Nelamangala.
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and up arrangement for limited functioning of courts as notified under Notification No. 294/2020 dated 13.08.2020 made in respect of the following judicial officers stand cancelled since the officers are proceeding on leave, detailed below,

No.	Name and Designation of the Judicial Officers	Date of leaving	Incharge
1	Smt. Anand R.H., Addl. Civil Judge and Clerk of Pr. Civil Judge, Bengaluru Rural District, Bengaluru	21.08.2020	III Addl. Civil Judge Bengaluru Rural District, Bengaluru
2	Smt. Chinnayya R.H., Addl. Civil Judge & JMFC, Nelamangala	21.08.2020	Pr. Civil Judge & JMFC, Nelamangala

(Signature)
Pr. Pr. & Sessions Judge,
Bengaluru Rural District,
Bengaluru